

RECEIVED ASSENT ON *Act No. 1 of 1949*

[AS PASSED BY THE DOMINION LEGISLATURE]

A 7  
BILL *Act-*

further to amend the Rubber (Production and Marketing) Act, 1947.

WHEREAS it is expedient further to amend the Rubber (Production and Marketing) Act, 1947 (XXIV of 1947), for the purpose hereinafter appearing;

It is hereby enacted as follows:—

1. **Short title.**—This Act may be called the Rubber (Production and Marketing) Amendment Act, 1949.

2. **Amendment of section 14, Act XXIV of 1947.**—The proviso to section 14 of the Rubber (Production and Marketing) Act, 1947, shall be omitted.

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*Act (Production and Marketing) Rubber (Production and Marketing) Act, 1947*

*Repealed by Act 43 of 1952*

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